

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/53(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | GANGAUR PROPERTIES PRIVATE LIMITED VS BHAVYAA GLOBAL LIMITED |
| UNDER SECTION | SEC 433(E)/433(F) OF CA 1956 |

Appearances (via video conferencing/physically)

ORDER

1. None for the Official Liquidator.
2. Post the matter on **24.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**